

# COMMITTEES

1969-70

(A REVIEW)



HARYANA VIDHAN SABHA SECRETARIAT,  
CHANDIGARH  
JULY, 1970

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## PREFACE

This Brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha during the year, 1969-70 :—

- (1) Public Accounts Committee ;
- (2) Committee on Estimates ;
- (3) Rules Committee ;
- (4) Committee on Government Assurances ;
- (5) Committee on Subordinate Legislation ;
- (6) Committee of Privileges ;
- (7) Business Advisory Committee ;
- (8) Library Committee ; and
- (9) House Committee.

The General Purposes Committee and the Committee on Petitions were also constituted but these Committees did not hold any meeting during the period under review. However, mention of membership of these Committees only has been made.

CHANDIGARH : }  
The 30th July, 1970 }

RAJ KUMAR MALHOTRA,  
Secretary.

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## PUBLIC ACCOUNTS COMMITTEE

1. The Committee consisted of nine members of the Haryana Vidhan Sabha who were elected by the Sabha on the 14th February, 1969, according to the principle of proportional representation by means of a single transferable vote. Khan Abdul Ghaffar Khan was appointed by the Speaker to be the Chairman of the Committee. The Committee held forty meetings. The names of members and the number of meetings attended by each one of them are shown in the following table :—

Serial No.	Name of Member	Number of meetings attended
1	Khan Abdul Ghaffar Khan	35
2	Shri Balwant Rai Tayal	37
3	Shri Banarsi Dass Gupta	35
4	Shri Fateh Chand Vij	39
5	Shri Hari Singh Yadav	40
6	Shri Jai Singh Rathie	39
7	Shri Om Parkash Garg	38
8	Shri Raj Singh Dalal	34
9	*Shri Ram Parkash	4
10	**Shri Harkishan Lal	16

*Note.*—\*On his appointment as Parliamentary Secretary, he resigned his seat from the Public Accounts Committee for the year, 1969-70 with effect from the 24th June, 1969.

\*\*Elected with effect from the 14th August, 1969, for the unexpired period of the year, 1969-70 in the vacancy caused by the resignation of Shri Ram Parkash.

### Accounts Examined

2. The Committee examined the Appropriation Accounts of the composite Punjab Government for the years, 1964-65 and 1965-66 and the Audit Reports, 1966 and 1967, insofar as these relate to areas now forming part of the Haryana State and Appropriation Accounts of the Haryana Government for the years, 1966-67 and 1967-68 and the Audit Reports, 1968-69.

## Meetings held and Business Transacted

3. The dates of Meetings, the number of Members present and the business transacted at each meeting are given below :—

Serial No.	Date	Number of Members present	Business transacted
1	21st May, 1969	7	<p>1. — Passing of condolence resolution in regard to the death of :—</p> <p>(i) Dr. Zakir Hussain; and</p> <p>(ii) Shri Jagdish Chander, M.L.A.</p> <p>2. The Secretary, the Accountant-General, Haryana and the Chairman explained the scope and functions of the Committee to the Members.</p>
2	2nd June, 1969	7	<p>(i) The matter of making the Report of the Public Accounts Committee as priced Publication for general sale was placed before the Committee and it was decided that the practice obtaining in other State Legislatures/Lok Sabha may be enquired and the decision on this matter may be deferred till then. It was also decided that the decision of the Committee be made applicable from the next year's report and not from this year's report.</p> <p>(ii) Oral Examination of the representatives of Irrigation and Power Departments in respect of para 62 "Excess payments to contractors" and paragraph 85 "Extra expenditure due to superfluous earth work" appearing in the Audit Report, 1966, on the Appropriation Accounts of the Punjab Government (Now Haryana) for the year, 1964-65.</p>
3	19th June, 1969	9	<p>Resumption of Oral Examination of the representatives of the Irrigation and Power Department in respect of para-85 "Extra expenditure due to superfluous earth work" appearing in the Audit Report, 1966, on the Appropriation Accounts of the Punjab Government (Now Haryana) for the year, 1964-65, <u>Bhakra Canals Administration</u>.</p>
4	20th June, 1969	9	<p>Resumption of Oral Examination of the representatives of the Irrigation and Power Departments in respect of following paragraphs :—</p> <p>(i) Para 85 "Extra-Expenditure due to superfluous earth work" ;</p> <p>(ii) Para 88 "Avoidable payment of interest charges to Landowners" ;</p> <p>(iii) Para 95 "Suspected misappropriation, etc." ;</p> <p>(iv) Para 98 "Irregular Expenditure on deposit works" ; and</p>

Serial No.	Date	No. of Members present	Business transacted
			(v) Para 106(v) "Tohana Division, Rs 1,30,902 February, 1953 to December, 1954" ; appearing in the Audit Report, 1966, regarding Bhakra Canals Administration on the Appropriation Accounts of the Punjab Government (Now Haryana) for the year, 1964-65.
5	18th July, 1969	7	1. Consideration of communications received from different Departments on various subjects ; 2. Resumption of oral Examination of the representatives of the Irrigation and Power Departments in respect of following paragraphs: (i) Para 62 "Excess payments to contractors" ; and (ii) para 106(vi) "Delay in investigation and fixing responsibility" appearing in the Audit Report, 1966, regarding Bhakra Canals Administration on appropriation Accounts of the Punjab Government (Now Haryana) for the year, 1964-65.
6	19th July, 1969	7	Resumption of Oral Examination of the representatives of the Irrigation and Power Departments in respect of the following paragraphs :— (i) Para 62 "Excess payment to contractors" (ii) Para 106 (vii) "Shortages" of Stores—Tohana Division; (iii) Para 106 (viii) "Shortages of stores—Tohana Division, Rs 18,348 ; (iv) Para 106 (xii) "Sirsa Revenue Division" and (v) Para 108 (iii) "Overpayment in the contract for burning of bricks" appearing in the Audit Report, 1966 on the Appropriation Accounts of the Punjab Government for the year, 1964-65.
7	1st August, 1969	8	1. Consideration of the communication received from different Departments on various subjects. 2. Resumption of Oral Examination of the representatives of the Irrigation and Power Departments in respect of the following paragraphs :— (i) Para 108 (iii) "Overpayment in the contracts for burning of bricks" ; and

Serial No.	Date	No. of Members present	Business transacted
			(ii) Para 113 "Non-return of two jeeps sent to a firm for repairs"
			appearing in the Audit Report, 1966, on the Appropriation Accounts of the Punjab Government (Now Haryana) for the year, 1964-65.
8	26th August, 1969	8	<p>1. Consideration of the communications received from the Irrigation and Power Departments on various subjects.</p> <p>2. Resumption of Oral Examination of the representatives of the Irrigation Departments in respect of para 79 "Loss" appearing in the Audit Report, 1966, on the Appropriation Accounts of Punjab Government (Now Haryana) for the year, 1964-65.</p>
9	27th August, 1969	9	<p>I. Consideration of the communications received from the different Departments on various subjects.</p> <p>II. Resumption of Oral Examination of the representatives of the Irrigation and Power Departments in respect of the following paragraphs :—</p> <p>(i) Para 79 "Loss" ; and</p> <p>(ii) Para 81 "Sinking of Tubewells in Rewari area" ;</p> <p>appearing in the Audit Report, 1966, on the Appropriation Accounts of the Punjab Government (Now Haryana) for the year, 1964-65,</p>
10	17th September, 1969	8	<p>I. Consideration of Communications received from different departments on various subjects.</p> <p>2. Resumption of Oral Examination of the representatives of the Irrigation and Power Departments in respect of the following paragraphs :—</p> <p>(i) Para 106(ii) "Delay in investigation and fixing responsibility in cases involving shortages and loss of stores, Rohtak Division, Rs 33,607 ; and</p> <p>(ii) Para 108 (i) Overpayment in the contracts for burning of bricks" ;</p> <p>appearing in the Audit Report, 1966, on the Appropriation Accounts of the Punjab Government (Now Haryana) for the year, 1964-65.</p>
11	18th September, 1969	8	<p>I. Consideration of the Communications received from the different departments on the various subjects.</p> <p>II. Resumption of Oral Examination of the representatives of the Irrigation and Power Departments in respect of para 140 "Infructuous,</p>

Serial No.	Date	No. of Members present	Business transacted
			<p>expenditure relating to the Haryana State Electricity Board appearing in the Audit Report, 1966 on the Appropriation Accounts of the Punjab Government (Now Haryana) for the year, 1964-65.</p> <p>3. Scrutiny of [paragraph/notes appearing in the Appropriation Accounts of the Haryana Government for the year, 1964-65, 1965-66 and 1966-67 and the Audit Reports 1966, 1967 and 1968, relating to following Departments :-</p> <p>(i) Haryana State Electricity Board ;</p> <p>(ii) Excise and Taxation Departments ; and</p> <p>(iii) Irrigation Departments, and framing of Questionnaires thereon.</p>
12	27th September, 1969 (at Srinagar)	8	Chalking out the programme to be followed during visit to the Kashmir Valley.
13	29th September, 1969 (at Srinagar)	8	On-the-spot study of the development activities of the Jammu and Kashmir Government in various spheres at Srinagar.
14	30th September, 1969 (at Srinagar)	7	<p>Consideration of the points for discussion with the Speaker and Chairman of the Public Accounts Committee of the Jammu and Kashmir Legislative Assembly and decided, <i>inter-alia</i>, to discuss the following points :-</p> <p>(i) The manner and function and the nature of constitution of the Jammu and Kashmir Legislative Assembly ;</p> <p>(ii) The procedure adopted by the Jammu and Kashmir Public Accounts Committee for Oral Examination of the departmental representatives ; and</p> <p>(iii) The intervals at which the Jammu and Kashmir Public Accounts Committee meets for such examination and the method adopted for framing its recommendations.</p>
15	1st October, 1969 (at Srinagar)	6	<p>I. Discussion with the Chairman of the Public Accounts Committee and the Chairman of the Committee on Public undertakings of the Jammu and Kashmir Legislative Assembly in regard to the procedures adopted by them for Oral Examination of departmental representatives.</p> <p>II. Calling on the Speaker of the Jammu and Kashmir Legislative Assembly along with the Chairman of the Jammu and Kashmir Public Accounts Committee and also watching the proceedings of the opening session of the Jammu and Kashmir Legislative Assembly.</p>



Serial No.	Date	No. of Members present	Business transacted
16.	3rd October, 1969 (at Srinagar)	6	The Committee took stock of the discussion held with the Speaker and Chairman, Public Accounts Committee and Public undertakings and visit to Pahalgam to see the developmental activities of the State Government.
17	4th October, 1969 (at Sinagar)	6	Discussion about various schemes and developmental activities in execution in the Kashmir Valley.
18	9th October, 1969	9	<p>1. Consideration of communication received from the different Departments on various subjects.</p> <p>2. Resumption of Oral Examinations of the representatives of Irrigation and Power Department in respect of paragraph 40 "Overpayment to Contractors" appearing in the Audit Report, 1967 on the Appropriation Accounts of the Punjab Government - (Now Haryana) for the year, 1965-66.</p>
19	10th October, 1969	9	<p>Resumption of the Oral Examination of the representatives of the Irrigation and Power Department in respect of following paragraphs—</p> <p>(i) Para 40 "Overpayment to contractors" ;</p> <p>(ii) Para 54 (i) "Delay in investigation and fixing responsibility in cases involving shortages and loss of stores" ;</p> <p>(iii) Para 59 "Alleged substitution of copper wire by steel wire" ;</p> <p>(iv) Para 78 "Earth work lying incomplete exposed to damage" ; and</p> <p>(v) Para 36 "Avoidable payment of interest to land owners" ;</p> <p>appearing in the Audit Reports, 1966 and 1967, on the Appropriation Accounts of the Punjab Government (Now Haryana) for the years 1964-65 and 1965-66.</p>
20	15th October, 1969	9	<p>1. Consideration of the Communication received from the Irrigation and Power Department.</p> <p>2. Resumption of the Oral Examination of the representatives of the Irrigation and Power Departments in respect of paragraph 142 "Avoidable Expenditure" appearing in the Audit Report 1966 on the Appropriation Accounts of the Punjab Government (Now Haryana) for the year, 1964-65.</p>
21	16th October, 1969	9	Resumption of the Oral Examination of the representatives of the Irrigation and Power Departments in respect of paragraph 144 "Irregularities in stores accounts" appearing in the

Serial No.	Date	No. of Members present	Business transacted
			Audit Report, 1966, on the Appropriation Accounts of the Punjab Government (Now Haryana) for the year, 1964-65.
22	17th October, 1969	8	<p>Resumption of Oral Examination of the representatives of the Irrigation and Power Departments in respect of following paragraphs :—</p> <p>(i) para 148 "Avoidable expenditure and loss" ; and</p> <p>(ii) Para 93 (b) "Avoidable extra expenditure;" appearing in the Audit Reports, 1966 and 1967 on the Appropriation Accounts of the Punjab Government (Now Haryana) for the years 1964-65 and 1965-66</p>
23	28th October, 1969	7	<p>1. Oral Examination of the representatives of the Excise and Taxation Department in respect of the following paragraphs :—</p> <p>(i) Para 125 "Under-assessment/mistakes in computation of tax" ;</p> <p>(ii) Para 73 "Non-levy of Tax on packing material" ; and</p> <p>(iii) Para 81 "Evasion of Tax" appearing in the Audit Reports, 1966 and 1967 on the Appropriation Accounts of the Punjab Government (Now Haryana) for the years 1964-65 and 1965-66</p> <p>2. Consideration of the Communications received from different departments on the various subjects.</p> <p>3. Scrutiny of paragraph/Notes appearing in the Appropriation Accounts of the Haryana Government for he year, 1966-67 and the Audit Report, 1968, relating to Excise and Taxation Department and Agriculture Department and framing of Questionnaire thereon.</p>
24	29th October, 1969	7	<p>Scrutiny of replies received from the Government in regard to the implementation of certain observations/ recommendations made by the Public Accounts committee on the following paragraphs :—</p> <p>(i) Paragraphs 44, 49, 130, of the 7th Report ;</p> <p>(ii) Paragraphs 25 of the 9th Report ; and</p> <p>(iii) Paragraphs 29 and 49 of the 10th Report.</p>
25	6th November, 1969	9	<p>I. Consideration of the communications received from different Departments on the various subjects.</p>

Serial No.	Date	Number of members present	Business transacted
			<p>II. Resumption of Oral Examination of the representatives of the Irrigation and Power Departments in respect of following paragraphs :—</p> <p>(i) Para 148 "Avoidable expenditure and loss"; and</p> <p>(ii) para 96 (1 and 6) "Irregularities in stores accounts"</p> <p>appearing in the Audit Reports, 1966 and 1967 on the Appropriation Accounts of the Punjab Government for the years 1964-65 and 1965-66.</p>
26	7th November, 1969		<p>9 Resumption of Oral Examination of the representatives of the Irrigation and Power Departments in respect of following paragraphs :—</p> <p>(i) para 144 (4 and 6) "Irregularities in stores Accounts"</p> <p>(ii) Para 142 "Avoidable Expenditure";</p> <p>appearing in the Audit Report, 1966 on the Appropriation Accounts of the Punjab Government (now Haryana) for the year 1964-65.</p>
27	26th November, 1969		<p>9 I. Consideration of the Communication received from different departments on various subjects.</p> <p>II. Resumption of Oral Examination of the representatives of the Irrigation and Power Departments in respect of paragraph 142 "Avoidable Expenditure appearing in the Audit Report, 1966 on the Appropriation Accounts of the Punjab Government (now Haryana) for the year 1964-65.</p> <p>III. Oral Examination of the representatives of the Finance Department in regard to Excesses over Grants/Appropriations as mentioned in paragraph 15 of the Audit Report, 1968 and in paragraph 17 of the Audit Report, 1969.</p>
28	27th November, 1969		<p>9 I. Consideration of communication received from different Departments on various subjects.</p>

Serial No.	Date	Number of members present	Business transacted
29	4th December, 1969		<p>II. Scrutiny of the replies received from the Government in regard to the implementation of observations/recommendations made by the Public Accounts Committee on paragraphs 27, 38, 40, 41, 43, 45, 46, 50, 55 and 57 of 11th Report of the Public Accounts Committee and making further observations/recommendation thereon.</p>
			<p>8 I. Consideration of communications received from different departments on various subjects.</p>
			<p>II. Scrutiny of paragraph/notes appearing in the Appropriation Accounts of the Punjab/Haryana Government (now Haryana) for the year, 1966-67 and 1967-68, the Audit Reports, 1968 and 1969 and framing of Questionnaires thereon in respect of Excesses over grants/Appropriation for the year, 1966-67 and 1967-68 relating to :—</p>
			<p>(i) Paragraphs 2, 11, 12, 15 and 16 of Audit Report, 1968, and</p>
			<p>(ii) Paragraphs 1, 11, 12, 13, 17, 18 and 21 of Audit Report, 1969.</p>
			<p>III. Resumption of Oral Examination of the representatives of the Irrigation and Power Department in respect of paragraph 93(b)—“Avoidable Extra Expenditure” appearing in the Audit Report, 1967 on the Appropriation Accounts of the Punjab Government (Now Haryana) for the year, 1965-66”</p>
30	18th December, 1969		<p>8 I. Consideration of communications received from different Departments on various subjects.</p>
			<p>II. Resumption of Oral Examination of the representatives of the Finance Department alongwith the Administrative Secretaries concerned with the Excesses over Grants/Appropriations as mentioned in paragraph 15 of the Audit Report, 1968, and in paragraph 17 of the Audit Report, 1969.</p>
31	19th December, 1969		<p>9 Resumption of Oral Examination of the Representatives of the Finance Department alongwith the Administrative Secretaries concerned with the Excesses over Grants/Appropriations as mentioned in paragraph 15 of the Audit Report, 1968, and in paragraph 17 of the Audit Report, 1969</p>
32	27th January, 1970 (at Simla)		<p>7 Drafting of the Report on Appropriation Accounts of the Composite Punjab Government for the years 1964-65 and 1965-66 and the Audit Reports, 1966 and 1967 insofar as they relate to areas now forming part of</p>

Serial No.	Date	Number of members present	Business transacted
33	28th January, 1970 (at Simla)	7	<p>the Haryana State and Appropriation Accounts of the Haryana Government for the years, 1966-67 and 1967-68 and the Audit Reports, 1968 and 1969.</p> <p>I. Consideration of matters arising out of the Oral Examination of the representatives of Finance Departments alongwith the Secretaries concerned with the Excesses over Grants/Appropriations - as mentioned in paragraph 15 of the Audit Report, 1968 and in the paragraph 17 of the Audit Report, 1969 and framing of questionnaires thereon. It was decided to further examine the Finance Secretary orally in this behalf</p> <p>II. Drafting of Report on Appropriation/Accounts of the composite Punjab Government for the years 1964-65 and 1965-66 and the Audit Reports, 1966 and 1967 in so far as these relate to areas now forming part of the Haryana State and Appropriation Accounts of the Haryana Government for the years 1966-67 and 1967-68 and the Audit Reports, 1968-69</p>
34	29th January, 1970 (at Simla)		Ditto
35	30th January, 1970 (at Simla)		<p>I. Ditto</p> <p>II. Scrutiny of paragraphs/notes appearing in the Appropriation Accounts Punjab/Haryana Government (now Haryana) for the year, 1966-67 and the Audit Report, 1968 relating to following Departments and framing of Questionnaires thereon :-</p> <p>(i) Welfare Department</p> <p>(ii) Development and Panchayats Departments</p> <p>(iii) Medical Department</p> <p>(iv) Bhakra Canals Administration</p> <p>(v) P.W.D. (Buildings and Roads)</p> <p>(vi) P.W.D. (Public Health Department)</p> <p>(vii) Industries Department</p> <p>(viii) Finance Department.</p>
36	5th February, 1970	7	<p>I. Consideration of the communication received from different Departments on the various subjects</p> <p>II. The convener (Shri Balwant Rai Tayal) of the Sub-Committee appointed to go into the accounts of the Panchshila Industrial Cooperative Society, Faridabad, presented the Report of the Sub-Committee.</p>

Serial- No.	Date	Number of members present	Business transacted
			III. Oral Examination of the representatives of the Finance Department with regard to Excesses over Grants/Appropriation for the years, 1966-67 and 1967-68.
37	6th February, 1970	7	I. Consideration of the Communications received from different Department, on the various subjects.  II. Drafting and finalizing of Report on Appropriation Accounts of the composite Punjab Government for the years 1964-65 and 1965-66 and the Audit Report 1966 and 1967 in so far as these relate to areas now-forming part of the Haryana State and Appropriation Accounts of the Haryana Government for the years 1966-67 and 1967-68 and the Audit Reports, 1968 and 1969.
38	12th March, 1970	9	I. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations made by the Public Accounts Committee on— (i) Paragraph 8 : 59, 60 and 61 of the 11th Report ; (ii) Paragraphs 15, 16, 26, 34, 61 and 67 of the 13th Report ; and (iii) Paragraphs 17, 24, 25, 26 and 29 of the 14th Report, and making of further observations/recommendations thereon.  II. Discussion on the question of assistance by the Finance Departments with regard to implementation of recommendations/observations of the Committee.
39	30th March, 1970	8	I. Passing of condolence, Resolution in regard to the death of Major Amir Singh, Member of the Haryana Vidhan Sabha.  II. Consideration of the communication received from different departments on various subjects.
40	31st March, 1970	8	I. Consideration of the communications received from different Departments on various subjects  II. Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the Public Accounts Committee on :— (i) Paragraphs 18, 19, 23, 31 and 38 of the 15th Report ; and (ii) Paragraphs 7, 8, 11, 12, 13 and 14 of the 16th Report and making of further observation/recommendations thereon.

### Report

4. During the period under review the Committee presented its report to the House on the 27th February, 1970.

#### Meeting at Places other than Chandigarh

5. The Committee held 6 meetings at Srinagar from the 27th September, 1969 to the 4th October, 1969, to watch the proceedings of the opening session of Jammu and Kashmir Legislative Assembly, to meet the Speaker and Chairman of Public Accounts Committee and to see developmental activities in the State of Jammu and Kashmir. Four meetings were held at Simla from the 27th January to the 30th January, 1970, to draft and finalize the report.

#### Presentation of Report

6. The Chairman presented the second report on the Appropriation Accounts of the composite Punjab Government for the year 1964-65 and 1965-66 in so far as these relate to areas now forming part of the Haryana State and Appropriation Accounts of the Haryana Government for the years 1966-67 and 1967-68 and the Audit Reports, 1968 and 1969 to the House on 27th February, 1970.

#### Proceedings

7. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## II. ESTIMATES COMMITTEE

8. The Committee consisted of nine members of the Haryana Vidhan Sabha who were elected by the Sabha on the 14th February, 1969, according to the principle of proportional representation by means of a single transferable vote.

9. Shrimati Chandravati was appointed by the Speaker to be the Chairman of the Committee.

10. The Committee held thirty-six meetings. The names of Members and the number of meetings attended by each of them are shown in the table below :—

Serial No.	Name of Member	Number of Meetings attended
1	Shrimati Chandravati	36
2	Shri Abdul Razzaq	25
3	Major Amir Singh	32
4	Mahant Ganga Sagar	36
5	*Shri Jagdish Chander	..
6	Shri Manohar Singh Azad	10
7	Shri Prem Sukh Dass	23
8	Shri Rajinder Singh	23
9	Shri Randhir Singh	17
10	*Shri Narain Singh	26

\*Shri Jagdish Chander died on 26th April, 1969 and in the vacancy thus caused Shri Narain Singh was elected to serve on this Committee with effect from 14th August, 1969.

### Meetings held and the Business Transacted

The dates of meetings the number of Members present and the business transacted at each meeting are given below :—

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
1	9th May, 1969	8	The Speaker addressed the Committee in regard to its scope and functions.
2	6th June, 1969	6	Scrutiny of the materials received from the Excise and Taxation Department and Forest Department in support of the Budget Estimates for the year 1969-70.



Serial No.	Date	Number of members present	Business transacted.
1	2	3	4
3	26th June, 1969	7	Scrutiny of the materials received from the Excise and Taxation Department, Forest Department and Planning Department in support of the Budget Estimates for the year 1969-70 and framing of questionnaire thereon.
4	27th June, 1969	7	Scrutiny of the material received from the Education Department in support of the Budget Estimates for the year 1969-70 and framing of questionnaire thereon.
5	11th July, 1969	6	Oral examination of the representatives of the Forest Department in regard to the Budget Estimates for the year 1969-70 pertaining to Forest Department.
6	30th July, 1969	7	Resumption of oral examination of the representatives of the Forest Department.
7	4th August, 1969	6	1. Informal discussion on the Supplementary Estimates (1st Instalment) 1969-70. 2. Oral examination of the Departmental representatives in connection with the Supplementary Estimates (1st Instalment), 1969-70.
8	28th August, 1969	7	Oral examination of the representatives of the Excise and Taxation Department in regard to the Budget Estimates for the year 1969-70 pertaining to Excise and Taxation Department.
9	29th August, 1969	6	Resumption of oral examination of the representatives of the Excise and Taxation Department.
10	15th September, 1969	5	Oral Examination of the representatives of the Education Department in regard to the Budget Estimates for the year 1969-70 pertaining to Education Department.
11	16th September, 1969	7	Resumption of oral examination of the representatives of the Education Department.
12	3rd October, 1969	7	Resumption of oral examination of the representatives of the Education Department.
13	13th October, 1969	8	Resumption of oral examination of the representatives of the Education Department.

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
14	14th October, 1969	8	Scrutiny of the material received from the Haryana State Electricity Board in support of its Budget Estimates for the year 1969-70 and framing of questionnaire thereon.
15	15th October, 1969	6	On-the-spot study of the schools and forests of the Ambala District regarding development/improvement in their working.
16	16th October, 1969	4	On-the-spot study of the schools and forests of the Karnal District, regarding development/improvement in their working.
17	17th October, 1969	4	On-the-spot study of the schools and forests of the Gurgaon District, regarding development/improvement in their working.
18	27th October, 1969	8	Oral examination of the representatives of the Haryana State Electricity Board in regard to the Budget Estimates for the year 1969-70, pertaining to Haryana State Electricity Board.
19	28th October, 1969	8	1. Observations on the Education Department were made by the Committee after making an on-the-spot study of various schools in the Districts of Ambala, Karnal and Gurgaon on 15th, 16th, and 17th October, 1969. 2. Scrutiny of the material received from the P.W.D. (B & R.) in support of its Budget Estimates for the year 1969-70 and framing of questionnaire thereon.
20	4th November, 1969	8	1. Oral examination of the representatives of the P.W.D. (B. & R.) in regard to the Budget Estimates for the year 1969-70 pertaining to P.W.D. (B. & R.). 2. On-the-spot study of facts pertaining to the development of forests in Morni Hills, in the district of Ambala.
21	5th November, 1969	4	On-the-spot study of facts pertaining to the development of forest in Morni Hills and other areas.
22	18th November, 1969	7	Resumption of oral examination of the representatives of the P.W.D. (B. & R.)

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
23	8th December, 1969	7	Resumption of oral examination of the representatives of the P.W.D. (B. & R.)
24	9th December, 1969	7	Drafting of Report on the Budget Estimates for the year 1969-70 relating to the Forest Department.
25	15th December, 1969	8	1. Resumption of oral examination of the representatives of the Haryana State Electricity Board. 2. Scrutiny of the material received from the Chief Secretary to Government, Haryana, regarding S.S.A. Board in support of its budget estimates for the year 1969-70 and framing of questionnaire thereon.
26	16th December, 1969	7	Resumption of oral examination of the representatives of the P.W.D. (B. & R.).
27	8th January, 1970	7	Oral examination of the representatives of the Haryana Soldiers, Sailors and Airmen's Board in regard to the Budget Estimates for the year, 1969-70 pertaining to the Haryana S.S. & Airmen's Board.
28	9th January, 1970	5	Resumption of oral examination of the representatives of the Haryana State Soldiers, Sailors and Airmen's Board.
29	20th January, 1970	6	Scrutiny of the action taken by the Government on the recommendations/ observations made by the Committee in their Reports on estimates of the composite Punjab in-so-far as these relate to the Haryana State.
30	21st January, 1970	6	Scrutiny of the action taken by the Government on the recommendations/ observations made by the Committee in their Report on estimates of the composite Punjab insofar as these relate to Haryana State.
31	27th January, 1970	4	Drafting and finalisation of the Report of the Committee on the Budget Estimates for the year 1969-70.
32	28th January, 1970	4	Resumption of drafting and finalising of the Report of the Committee on the Budget Estimates for the year 1969-70.
33	2nd February, 1970	6	1. Informal discussion on the Supplementary Estimates (2nd Instalment), 1969-70.

Serial No.	Date	Number of members present	Business transacted
1	2	3	4
			2. Oral examination of the Departmental representatives in connection with Supplementary Estimates (2nd Instalment), 1969-70.
34	3rd February, 1970	5	Resumption of oral examination of the Departmental representatives in connection with the Supplementary Estimates (2nd Instalment), 1969-70.
35	4th February, 1970	5	Resumption of oral examination of the Departmental representatives in connection with the Supplementary Estimates (2nd Instalment), 1969-70.
36	27th March, 1970	7	Passing of Condolence resolution in regard to the death of Major Amir Singh, Member, Haryana Vidhan Sabha.

#### Meetings at Places other than Chandigarh

12. The Committee held three meetings on the 15th, 16th and 17th October, 1969, at Ambala, Karnal and Gurgaon District, respectively and made an on-the-spot study of Schools and Forests there. In addition, the Committee held two meetings on the 4th and 5th November, 1969, at Morni Hills and made an on-the-spot study of the developmental activities of the Forest Department in Morni Hills and in some areas.

#### Reports Presented

13. During the period under review, the Committee presented following Reports to the Vidhan Sabha :—

Serial No.	By whom presented	Date on which presented	Subject
1	Chairman, Committee on Estimates	12th August, 1969	Report of the Estimates Committees on the Supplementary Estimates (1st Instalment), 1969-70
2	Chairman, Committee on Estimates	16th February, 1970	Report of the Estimates Committee on the Supplementary Estimates (2nd Instalment), 1969-70.
3	Chairman, Committee on Estimates	27th February, 1970	Second Report of the Estimates Committee on the Budget Estimates for the year 1969-70.

#### Proceedings

14. A record of the proceedings of each meeting has been kept in the Haryana Vidhan Sabha Secretariat.

### III. RULES COMMITTEE

15. The Committee consisted of eight Members of the Vidhan Sabha, who were nominated by the Speaker on the 10th April, 1969. The names of the Members as well as of the special invitees are given below :—

- (1) Brig. Ran Singh, Speaker, *Ex-Officio* Chairman ;
- (2) Shri Bansi Lal, Chief Minister ;
- (3) Shrimati Om Prabha Jain, Finance Minister ;
- (4) Rao Birender Singh ;
- (5) Shri Chand Ram ;
- (6) Chudhri Mukhtiar Singh ;
- (7) Pandit Ram Dhari Gaur ;
- (8) Chaudhri Ranbir Singh.

#### Special Invitees

- (1) Shrimati Lekhwati Jain, Deputy Speaker.
2. Shri Roop Lal Mehta.

16. The Committee held only two meetings, i.e., on the 15th and 16th May, 1969. The names of the Members and special invitees and the number of meeting attended by each of them are shown in the following table :—

Serial No.	Name of Member	No. of meetings attended.
1	Brig. Ran Singh, <i>Ex Officio</i> -Chairman	2
2	Shri Bansi Lal, Chief Minister	1
3	Shrimati Om Prabha Jain, Finance Minister	2
4	Rao Briender Singh	1
5	Shri Chand Ram	2
6	Ch. Mukhtiar Singh	2
7	Pandit Ram Dhari Gaur	2
8	Ch. Ranbir Singh	2
<b>Special Invitees</b>		
1	Shrimati Lekhwati Jain	..
2	Shri Roop Lal Mehta	2

17. The Rules Committee at its meetings held on the 15th and 16th May, 1969, discussed the scope and functions of the Committee and also considered the Report of the Sub-Committee of the Rules Committee for the year 1968-69. The Rules Committee at its meeting held on the 16th May, 1969, after some discussion, decided that the Rules be framed in line with those of Lok Sabha Rules with such changes as were necessary from the State point of view, suiting the local conditions prevailing in the State. Therefore, a sub-Committee consisting of the following members were appointed, to consider the existing Rules of Procedure and Conduct of Business in the Punjab Legislative Assembly *vis-a-vis* Lok Sabha Rules and suggest modifications, etc., so as to bring them in line with the decision of the Committee :—

- (1) Ch. Ranbir Singh, Convener.
- (2) Smt. Om Prabha Jain—Finance Minister.
- (3) Rao Birender Singh.
- (4) Shri Chand Ram.
- (5) Ch. Mukhtiar Singh.

#### Meetings of the Sub-Committee

18. The Sub-Committee held 19 Meetings in all. The meetings were held on the 27th May, 28th May, 23rd June, 24th June, 4th July, 21st July, 5th September, 6th October, 7th October, 22nd October, 23rd October, 13th November, 2nd December, 3rd December, 22nd December, 23rd December, 1969, 12th January, 29th January and 30th January, 1970.

The number of meetings attended by each member is shown in the following table :—

Serial No.	Name of Member	No. of meetings attended.
1	Ch. Ranbir Singh, Convener	19
2	Smt. Om Prabha Jain	3
3	Rao Birender Singh	8
4	Shri Chand Ram	17
5	Shri Mukhtiar Singh	15

19. The Sub-Committee, after careful study of the Rules of Procedure and Conduct of Business in the Punjab Legislative Assembly, as applicable to the Haryana Legislative Assembly, *vis-a-vis* the Rules of Procedure and Conduct of Business in Lok Sabha, drafted afresh the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and presented their Report to the Speaker on the 13th February, 1970.

#### Proceedings

20. A record of the proceedings of the Committee/Sub-Committee has been kept in the Haryana Vidhan Sabha Secretariat.

#### IV. COMMITTEE ON GOVERNMENT ASSURANCES

21. The Committee consisted of nine members who were nominated by the Speaker on the 10th April, 1969. Chaudhri Mukhtiar Singh was appointed by the Speaker as Chairman of the Committee.

22. The Committee held nine meetings in all during its tenure. The names of the members and the number of meetings attended by each of them are shown in the following table :—

Serial No.	Name of Member	Number of meetings attended
1	Chaudhri Mukhtiar Singh	8
2	Major Amir Singh	9
3	Chaudhri Bhajan Lal	7
4	Chaudhri Maru Singh Malik	7
5	Chaudhri Neki Ram	9
6	Chaudhri Partap Singh (Daulatpur)	5
7	Chaudhri Raj Singh Dalal	5
8	Chaudhri Rajinder Singh	7
9	Pandit Ram Dhari Gaur	7

#### Subject Discussed

23. The Committee scrutinised the assurances given by the Ministers on the floor of the Haryana Vidhan Sabha during the Budget Session, 1969 (held in January and February) and the Session held in the month of August, 1969. They also scrutinised the replies received from Government from time to time up to the 2nd February, 1970, in regard to the implementation of the outstanding assurances. In the case of some assurances the Committee was satisfied with the action taken by the Government while in regard to others further information was elicited.

#### Meetings held and the Business Transacted

24. The date of the meeting, the number of Members present and the business transacted at each meeting are given below :—

Serial No.	Date	Number of members present	Business transacted
1	14th May, 1969	7	The Secretary explained to the Committee its scope and functions.
2	25th June, 1969	7	Consideration of replies received from Government Departments in regard to the implementation of Assurances.

Serial No.	Date	Number of Members present	Business transacted
3	16th July, 1969	7	<p>(i) The Committee reviewed the pending assurances given on the floor of the Punjab Vidhan Parishad before the Reorganisation of the Punjab State.</p> <p>(ii) Consideration of replies received from Government Departments in regard to the implementation of Assurances.</p>
4	30th October, 1969	6	<p>(i) Oral examination of the Secretary to Government, Haryana, Revenue Department, in connection with an assurance arising out of Government's reply to Resolution tabled by Shri Rizak Ram, M.L.A., regarding amendment in the Hindu Succession Act, 1956.</p> <p>(ii) Consideration of replies received from the Government Departments in regard to the implementation of the assurances.</p>
5	21st November, 1969	8	<p>Consideration of replies received from the Government Departments in regard to the implementation of the assurances.</p>
6	22nd December, 1969	5	<p>Oral examination of the representatives of the Chief Secretary to Government, Haryana, and of Agriculture, Revenue, Industries, Irrigation and Local Government Departments in connection with the implementation of certain assurances.</p>
7	16th January, 1970	7	<p>Scrutiny of assurances given by the Ministers during Budget Session, 1969.</p>



Serial No.	Date	Number of Members present	Business transacted
8	3rd February, 1970 ..	9	(i) Scrutiny of assurances given by the Ministers during the Session held in the month of August, 1969.  (ii) Consideration of replies received from Government Departments in regard to the implementation of Assurances.
9	4th February, 1970 ..	8	Drafting and finalisation of the Second Report of the Committee.

#### Presentation of Report

25. The Committee presented its Report for the year 1969-70 to the House on the 27th February, 1970 (Evening sitting).

#### Sub-Committee

26. The Sub-Committee consisting of Major Amir Singh (Convener) Chaudhri Neki Ram, Chaudhri Partap Singh (Daulatpur), Chaudhri Raj Singh Dalal and Pandit Ram Dhari Gaur was constituted by the Committee on Government Assurances in their meeting held on the 21st November 1969, to review the pending assurances given by the Ministers on the floor of the the Punjab Vidhan Parishad before the Reorganisation of the Punjab State relating to the Haryana State. The Sub-Committee held six sittings on the 28th November, 1969, 16th December, 1969, 31st December, 1969, 12th January, 27th January and 30th January, 1970 and submitted its Report on the 30th January, 1970.

#### Proceedings

27. A record of the proceedings of each meeting has been kept in the Haryana Vidhan Sabha Secretariat.

### V. COMMITTEE ON SUBORDINATE LEGISLATION

28. The Committee consisting of seven Members of the Haryana Vidhan Sabha besides the Advocate-General, Haryana, were nominated by the Speaker on the 10th April, 1969.

29. Chaudhri Chand Ram was appointed by the Speaker as the Chairman of the Committee.

30. Shrimati Chandravati tendered her resignation from the membership of the Committee on the 23rd June, 1969 and in her place Shri Daya Krishan was nominated by the Speaker on the 26th June, 1969.

31. The Committee held 35 meetings. The names of the Members and number of meetings attended by each of them are shown in the following Table:—

Serial No.	Name of Member	Number of meetings attended.
1	Chaudhri Chand Ram	34
2	Shrimati Chandravati	5
3	Rao Dalip Singh	29
4	Shri Daya Krishan	16
5	Chaudhri Kartar Singh Chhokar	24
6	Dr. Mangal Sein	24
7	Shrimati Prasanni Devi	35
8	Shrimati Sharda Rani	34
9	Advocate-General	Nil

#### Selection of Rules for Scrutiny framed under the various Acts.

32. The Committee selected the following Acts for the scrutiny of the Rules framed thereunder:—

- (1) The Northern India Canal and Drainage Act, 1873.
- (2) The Punjab Medical Registration Act, 1916.
- (3) The Motor Vehicles Act, 1939.
- (4) The East Punjab Urban Rent Restriction Act, 1949.
- (5) The Punjab Development of Damaged Areas Act, 1951.

- (6) The East Punjab Displaced Persons (Land Resettlement)-Act, 1949.
- (7) The East Punjab Utilisation of Lands Act, 1949.
- (8) The Punjab Habitual Offenders (Control and Reform) Act, 1952.
- (9) The Punjab Passengers and Goods Taxation Act, 1953 (No. 16 of 1952 and No. 17 of 1955) (Haryana Amendment Act No. 7 of 1967).
- (10) The Punjab Betterment Charges and Acreage Rates Act, 1952.
- (11) The Punjab Occupancy Tenants (Vesting of Proprietary Rights) Act, 1952.
- (12) The Punjab Requisitioning and Acquisition of Immovable Property Act, 1953.
- (13) The Punjab Sugarcane (Regulation of Purchase and Supply) Act, 1953.
- (14) The Punjab Livestock Improvement Act, 1953.
- (15) The Punjab Entertainments Tax (Cinematograph Shows) Act, 1954.
- (16) The Punjab State Tubewell Act, 1954.
- (17) The Punjab Entertainments Duty Act, 1955.
- (18) The Pepsu Tenancy and Agricultural Lands Act, 1955.
- (19) The Punjab Professions, Trades, Callings and Employments Taxation Act, 1956. (along with Haryana Amendment Act No. 1 of 1967).
- (20) The Punjab Prohibition of Cow Slaughter Act, 1955.
- (21) The Punjab Industrial Housing Act, 1956.
- (22) The Scheduled Areas Traders' (Facilities for Loans) Act, 1956.
- (23) The Punjab Khadi and Village Industries Boards Act, 1955.
- (24) The Punjab Bhudan Yagna Act, 1955.
- (25) The Punjab Backward Classes (Grants of Loans) Act, 1957.
- (26) The Punjab Mechanical Vehicles (Bridge Tolls) Act, 1957.
- (27) The Punjab Warehouses Act, 1957.
- (28) The Punjab Distressed Persons (Facilities for Loans) Act, 1958.
- (29) The Punjab Commercial Crops Cess Act, 1963.
- (30) The Punjab Anatomy Act, 1963.

- (31) The Punjab Dramatic Performances Act, 1964.
- (32) The Punjab Tenancy Act, 1887.
- (33) The Punjab Land Revenue Act, 1887.
- (34) The Punjab Homoeopathic Practitioners Act, 1965.
- (35) The Punjab Minor Canals Act, 1905.
- (36) The Colonization of Government Lands (Punjab) Act, 1912.
- (37) The Redemption of Mortgages (Punjab) Act, 1913.
- (38) The Punjab Excise Act, 1914 (alongwith Haryana Act No. 5 of 1967).
- (39) The Restriction of Habitual Offenders (Punjab) Act, 1918.
- (40) The Good Conduct Prisoner's Probational Release Act, 1927.
- (41) The Punjab Relief of Indebtedness Act, 1934.
- (42) The Punjab Suppression of Immoral Traffic Act, 1935.
- (43) The Punjab State Aid to Industries Act, 1935.
- (44) The Punjab Debtors Act, 1936.
- (45) The Punjab Registration of Money Lenders Act, 1938.
- (46) The Punjab Restitution of Mortgaged Lands Act, 1938.
- (47) The Punjab Urban Immovable Property Tax Act, 1940.
- (48) The East Punjab Movable Property (Requisitioning) Act, 1947.
- (49) The East Punjab Molasses (Control) Act, 1948.
- (50) The East Punjab General-Sales Tax Act, 1948.
- (51) The East Punjab Conservation of Firewood Supplies Act, 1949.
- (52) The Punjab Co-operative Land Mortgage Banks Act, 1957.
- (53) The Punjab Land Revenue (Surcharge) Act, 1954.
- (54) The Punjab Land Revenue (Special Charges) Act, 1958.
- (55) The Punjab Electricity (Duty) Act, 1958.
- (56) The Punjab Shops and Commercial Establishments Act, 1958.
- (57) The Punjab Reclamation of Land Act, 1959.
- (58) The Punjab Public Premises and Land (Eviction and Rent Recovery) Act, 1959.

- (59) The Punjab Panchayat Samitis and Zila Parishads Act, 1961.
- (60) The Punjab Agricultural Produce Markets Act, 1961.
- (61) The Punjab Slum Areas (Improvement and Clearance) Act, 1961.
- (62) The Punjab Cooperative Societies Act, 1961.
- (63) The Punjab Land Revenue Special Assessment (Exemption) Act, 1962.
- (64) The Punjab Land Improvement Scheme Act, 1963.
- (65) The Punjab Thur and Sem Lands (Reclamation) Act, 1963.
- (66) The Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963.
- (67) The Punjab Urban Estates (Development and Regulation) Act, 1964.
- (68) The Punjab Industrial Establishments (National and Festival Holidays and Casual and Sick Leave) Act, 1965.

#### Rules Scrutinised

33. The Committee scrutinised the following rules:—

- (i) The Pepsu Tenancy and Agricultural Lands Rules, 1958, framed under the Pepsu Tenancy and Agricultural Lands Act, 1955;
- (ii) The Punjab Co-operative Societies Rules, 1963, framed under the Punjab Co-operative Societies Act, 1961;
- (iii) The Punjab Backward Classes (Grant of Loans) Rules, 1958, framed under the Punjab Backward Classes (Grant of Loans) Act, 1957;
- (iv) The Punjab Urban Estates (Sales of Sites) Rules, 1965, framed under the Punjab Urban Estates (Development and Regulation) Act, 1964;
- (v) The Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965, framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963;
- (vi) The Punjab Land Improvement Schemes Rules, 1963, framed under the Punjab Land Improvement Schemes Act, 1963;
- (vii) The Punjab Anatomy Rules, 1966, framed under the Punjab Anatomy Act, 1963;
- (viii) The Punjab Reclamation of Land Rules, 1960, framed under the Punjab Reclamation of Land Act, 1959;
- (ix) The Good Conduct Prisoners' Probational Release Rules framed under the Good Conduct Prisoners' Probational Release Act, 1926;
- (x) The Punjab State Aid to Industries Rules, 1936, framed under the Punjab State Aid to Industries Act, 1935.

## Meetings—Business Transacted

34. The dates of the meetings, the number of members present and the business transacted at each meeting are given below :—

Serial No.	Date	Number of Members Present	Business Transacted.
1	2	3	4
1	22nd May, 1969	5	(i) Scope and functions of the Committee were explained. (ii) Appraisal of work done by the previous Committee. (iii) Selection of Rules for Scrutiny.
2	3rd June, 1969	6	Scrutiny of the Pepsu Tenancy and Agricultural Lands Rules, 1958.
3	12th June, 1969	4	Resumption of Scrutiny of the Pepsu Tenancy and Agricultural Lands Rules, 1958.
4	13th June, 1969	6	Ditto
5	21st June, 1969	7	Scrutiny of the Punjab Co-operative Societies Rules, 1963.
6	10th July, 1969	6	Resumption of Scrutiny of the Punjab Co-operative Societies Rules, 1963.
7	11th July, 1969	6	Resumption of Scrutiny of the Punjab Co-operative Societies Rules, 1963.
8	25th July, 1969	7	Ditto
9	26th July, 1969	7	Ditto
10	31st July, 1969	7	(i) Oral examination of the representatives of the Revenue Department in respect of the Pepsu Tenancy and Agricultural Lands Rules, 1958. (ii) Oral examination of the representatives of the Co-operative Department in respect of the Punjab Co-operative Societies Rules, 1963.
11	25th August, 1969	6	Resumption of oral examination of the representatives of the Revenue Department in respect of the Pepsu Tenancy and Agricultural Lands Rules, 1958.
12	26th August, 1969	6	Resumption of oral examination of the representatives of the Co-operative Department in respect of the Punjab Co-operative Societies Rules, 1963.
13	28th August, 1969	6	(i) Scrutiny of the Punjab Backward Classes (Grant of Loans) Rules, 1958. (ii) Scrutiny of the Punjab Urban Estates (Sales of Sites) Rules, 1965.

Serial No.	Date	Number of Members Present	Business Transacted.
1	2	3	4
14	29th August, 1969	5	Resumption of Scrutiny of the Punjab Urban Estates (Sales of Sites) Rules, 1965.
15	9th September, 1969	6	Scrutiny of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965.
16	11th September, 1969	7	Resumption of Scrutiny of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965.
17	19th September, 1969	5	(i) Oral examination of the representatives of the Scheduled Castes and Backward Classes Department in respect of the Punjab Backward Classes (Grant of Loans) Rules, 1958. (ii) Oral examination of the representatives of the Town and Country Planning/Urban Estates Department in respect of the Punjab Urban Estates (Sales of Sites) Rules, 1965.
18	3rd October, 1969	5	(i) Scrutiny of the Punjab Land Improvement Schemes Rules, 1963. (ii) Scrutiny of the Rules for Soil Conservation Scheme.
19	15th October, 1969	5	(i) Resumption of Oral examination of the Representatives of the Town and Country Planning/Urban Estates Department in respect of the Punjab Urban Estates (Sales of Sites) Rules, 1965. (ii) Scrutiny of the Punjab Anatomy Rules, 1966.
20	16th October, 1969	6	Oral examination of the representatives of the Town and Country Planning/Urban Estates Department in respect of the Punjab Scheduled Roads Restriction of Unregulated Development Rules, 1965.
21	31st October, 1969	6	(i) Resumption of oral examination of the representatives of the Town and Country Planning/Urban Estates Department in respect of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965. (ii) Oral examination of the representatives of the Agriculture Department in respect of the Punjab Land Improvement Schemes Rules, 1963.

Serial No.	Date	Number of Members Present	Business Transacted
1	2	3	4
22	6th November, 1969	7	Oral examination of the representatives of the Medical and Health Department in respect of the Punjab Anatomy Rules, 1966.
23	24th November, 1969	6	Resumption of Oral examination of the Agriculture Department in respect of the Punjab Land Improvement Schemes Rules, 1963.
24	25th November, 1969	5	Scrutiny of the Punjab Reclamation of Land Rules, 1960.
25	5th December, 1969	6	Scrutiny of the Good Conduct Prisoners, Probational Release Rules.
26	16th December, 1969	6	Scrutiny of the Punjab State Aid to Industries Rules, 1936.
27	17th December, 1969	5	Resumption of Scrutiny of the Punjab State Aid to Industries Rules, 1936.
28	7th January, 1970	5	Ditto
29	8th January, 1970	5	(i) Oral examination of the Agriculture Department in respect of the Punjab Reclamation of Land Rules, 1960. (ii) Oral examination of the representatives of the Home Department in respect of the Good Conduct Prisoners' Probational Release Rules.
30	14th January, 1970	5	Oral examination of the Representatives of the Industries Department in respect of the Punjab State Aid to Industries Rules, 1936.
31	15th January, 1970	6	Resumption of Oral examination of the representatives of the Home Department in respect of the Good Conduct Prisoners' Probational Release Rules.
32	27th January, 1970	6	Drafting of the Second Report of the Committee.
33	28th January, 1970	6	Ditto
34	5th February, 1970	4	Ditto
35	6th February, 1970	5	Drafting and finalisation of the Second Report of the Committee.

#### Report Presented

35. The Committee presented to the House their Second Report on the 27th February, 1970 (Second Sitting).

#### Proceedings

36. A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.



## VI. COMMITTEE OF PRIVILEGES

37. The Committee consisting of nine members was nominated by the Speaker on the 10th April, 1969.

38. Chaudhri Sarup Singh was appointed as Chairman of the Committee. The Committee held a total number of 3 meetings. The names of members and the number of meetings attended by each of them are shown in the following table :—

Serial No.	Name of Members	Number of meetings attended
1	Chaudhri Sarup Singh	3
2	Rao Birender Singh	1
3	Shri Chand Ram	2
**4	Shrimati Chandravati	3
*5	Shri Daya Krishan	..
6	Chaudhri Mukhtiar Singh	2
7	Subedar Parbhu Singh	3
***8	Sardar Piara Singh	2
**9	Chaudhri Pokar Ram Godara	2
*10	Shri Ram Saran Chand Mittal	..
11	Shri Shanti Parshad Jaiswal	1
12	Shri Surjit Singh	2

\*Shri Daya Krishan and \*Shri Ram Saran Chand Mittal, M.L.As., resigned from the Membership of the Committee with effect from the 23rd April, 1969, and 19th June, 1969, respectively and in their places the Speaker nominated \*\* Shrimati Chandravati and \*\* Shri Pokar Ram Godara, M.L.As., with effect from the 16th June, 1969, under Rule 274 of the Rules of Procedure and Conduct of Business in the Punjab Legislative Assembly as applicable to the Haryana Vidhan Sabha.

\*\*\*Sardar Piara Singh, M.L.A. was also nominated to serve on this Committee with effect from the 21st June, 1969 under Rule 274 *ibid*.

**Question of Privilege Considered**

39. The Committee considered the question of Privilege regarding the alleged Kidnapping of Shri Joginder Singh, M.L.A. (this question of Privilege was raised on the 4th February, 1969 and was referred to the Committee of Privileges on the 10th February, 1969. The Committee for 1968-69 could not complete the work during its term and this work was left over for examination by the successor Committee (for 1969-70). The Report was presented, considered and adopted by the House on the 12th August, 1969.

40. The dates of the meetings and the attendance thereat are given below :—

Serial No.	Date	Number of members present
1	28th June, 1969	5
2	15th July, 1969	7
3	29th July, 1969	9

**Proceedings**

41. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## VII. BUSINESS ADVISORY COMMITTEE

42. The Committee which consisted of six Members nominated by the Speaker on the 4th August, 1969, continued to function up to the 9th February, 1970, when a new Committee was nominated. Brig. Ran Singh was the *ex-officio* Chairman of the Committee.

43. The Committee, which was constituted on the 4th August, 1969, held three meetings. The names of the Members of the Committee/Special invitees and the number of meetings attended by each member are shown in the following table :—

Serial No.	Name of Member	Number of meetings attended
1	Brig. Ran Singh, Speaker, <i>Ex-Officio</i> Chairman	3
2	Chaudhri Bansi Lal, Chief Minister	3
3	Shrimati Om Prabha Jain, Finance Minister	3
4	Shri Ram Saran Chand Mital, M.L.A.	3
5	Rao Birender Singh, M.L.A.	3
6	Chaudhri Mukhtiar Singh Malik, M.L.A.	3
<b>Special Invitees</b>		
1	Chaudhri Chand Ram, M.L.A.	3
2	Chaudhri Jai Singh Rathi, M.L.A.	3
3	Shrimati Chandravati, M.L.A.	3
4	Chaudhri Sarup Singh, M.L.A.	3

4. The Committee which constituted on the 9th February, 1970, also held three meetings. The names of the Members of the Committee/Special invitees and the number of meetings attended by each member are given below :—

Serial No.	Name of the Member	Number of meetings attended.
1	Brig. Ran Singh, Speaker— <i>Ex-Officio</i> Chairman	3
2	Chaudhri Bansi Lal, Chief Minister	3
3	Shrimati Om Prabha Jain, Finance Minister	3

Serial No.	Name of Member	Number of meetings attended.
4	Shri Ram Saran Chand Mital, M.L.A.	3
5	Rao Birender Singh, M.L.A.	3
6	Chaudhri Mukhtiar Singh, M.L.A.	3
<b>Special Invitees</b>		
1	Chaudhri Chand Ram, M.L.A.	3
2	Chaudhri Jai Singh Rathi, M.L.A.	3
3	Khan Abdul Ghaffar Khan, M.L.A.	3
4	Chaudhri Sarup Singh, M.L.A.	3

#### Subjects Discussed

45. The meetings were held on the 11th, 12th and 13th August, 1969, and also on the 13th, 20th and 23rd February, 1970. In these meetings the time table for various items of business before the Vidhan Sabha during its sittings held from 11th to 14th August, 1969 and from 13th to 27th February, 1970, were settled.

#### Reports Presented

46. The following reports were presented on the dates noted against each :—

Serial No.	Subject of Report	Date of presentation.
1	Recommendation regarding allocation of time for presentation of Supplementary Estimates Bill, etc.	12th August, 1969.
2	Recommendation regarding allocation of time for discussion on No-Confidence Motion and discussion on supplementary Estimates	13th August, 1969.
3	Recommendation regarding allocation of time for various Bills and official resolution	14th August, 1969.

47. The Committee, which was constituted on the 9th February, 1970, agreed to transact certain business during the sittings of the Assembly held from 13th to 27th February, 1970, but did not take any decision nor made any recommendation.

#### Proceedings

48. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

### VIII. LIBRARY COMMITTEE

49. The Committee consisted of six Members was nominated by the Speaker on 10th April, 1969. Ch. Maru Singh Malik was appointed by the Speaker as the Chairman. - -

50. The Committee held a total number of seven meetings during its tenure. The names of the Members and the number of meetings attended by each of them are given below :-

Serial No.	Name of Member	Meetings attended
1	Ch. Maru Singh Malik	7
2	Principal Ishwar Singh	3
3	Ch. Narain Singh	5
4	Shri Shyam Chand	7
5	Shri Kanwar Singh Dahiya	7
6	Shrimati Shakuntala	7

#### Meetings held and the Business transacted

51. The dates of meetings, the number of Members present and the business transacted at each meeting are given below :-

Serial No.	Dated	No. of Members present	Business transacted
1	11th July, 1969	6	The quotation of books and catalogues received from various book-sellers were placed before the Committee for approval.
2	18th August, 1969	5	The Committee were of the view that notices be sent to the Hon. Members requesting them to return Library books. The Chairman donated two books to the Library.

Serial	Dated	No. of Members present	Business transacted
3	18th September, 1969	5	The catalogues of books received from U.P. Vidhan Sabha Library and Jain Law House, Chandigarh, were placed before the Committee
4	7th November, 1969	5	The quotations received from different booksellers on Urdu Books were placed before the Committee. The Committee recommended the books for purchase.
5	25th November, 1969	5	The list of Hindi and English books was placed before the Library Committee for approval. The Committee recommended the books for purchase.
6	18th December, 1969	5	The Committee decided that the books may be purchased from the other booksellers on the same discount if the approved bookseller cannot supply the publications in question.
7	19th January, 1970	5	The lists of English, Urdu and Hindi books were placed before the Library Committee for approval, the committee recommended the books for purchase.

## IX. HOUSE COMMITTEE

52. The Committee consisted of five Members nominated by the Speaker, on the 10th April, 1969, Shrimati Lekhwati Jain, Deputy Speaker was *Ex Officio* Chairman of the Committee. The Committee held two sittings during the period under review. The names of the Members and the number of meetings attended by each of them are shown in the table below :—

TABLE

Serial No.	Name of Member	No. of meetings attended
1	Shrimati Lekhwati Jain	2
2	Shri Banwari Ram	..
3	Shri Chanda Singh	1
4	S. Harpal Singh	..
5	Shri Lal Singh	..

53. The Committee held two meetings during the period under review. The dates of meetings ; the number of members present and business transacted/subjects discussed at each meeting are given below :—

Serial No.	Date	Number of Members present	Business transacted
1	6th August, 1969	1	(i) Allotment of accommodation to Members in the New Legislators' Hostel for the duration of the ensuing Session ; and (ii) Consideration of means of recovery of trunk calls charges from M.L.As. in view of direct dialing system between Chandigarh-Delhi and Chandigarh-Agra.
2	6th February, 1970	2	(i) Allotment of accommodation to Members in the New Legislators' Hostel for the duration of the Session.

## Proceedings

54. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha.

## X. GENERAL PURPOSES COMMITTEE

55. The Committee consisted of the following 22 members nominated by the Speaker on the 12th August, 1969, under Rule 265-N and 265-O of the Rules of Procedure and Conduct of Business in the Punjab Legislative Assembly :—

(1) Brig. Ran Singh, Speaker	..	<i>Ex Officio</i> Chairman
(2) Shri Bansi Lal, Leader of the House	..	Member
(3) Rao Birender Singh, Leader of the Opposition	..	Member
(4) Shrimati Lekhwati Jain, Deputy Speaker	..	Member
(5) Ch. Maru Singh Malik	..	Member
(6) Ch. Mukhtiar Singh	..	Member
(7) Shri Daya Krishan	..	Member
(8) Shri Balwant Rai Tayal	..	Member
(9) Khan Abdul Ghaffar Khan	..	Member
(10) Shrimati Chandravati	..	Member
(11) Ch. Chand Ram	..	Member
(12) Ch. Sarup Singh	..	Member
(13) Shri Roop Lal Mehta	..	Member
(14) Smt. Om Prabha Jain (Finance Minister)	..	Member
(15) Ch. Ranbir Singh	..	Member
(16) Shri Shanti Prashad Jaiswal	..	Member
(17) Shri Ram Saran Chand Mital	..	Member
(18) Shri Banarsi Dass	..	Member
(19) Shri Mangal Sein	..	Member
(20) Major Amir Singh	..	Member
(21) Shri Partap Singh (Daulatpur)	..	Member
(22) Shri Jai Singh Rathi	..	Member

The Committee did not hold any meeting during the period under review.



## XL COMMITTEES ON PETITIONS

57. The Committee consisting of the following five members, was nominated by the Speaker (on the 29th January, 1969) at the commencement of the Session held in the month of January, 1969 :—

- (1) Shrimati Lekhwati Jain (Deputy Speaker) .
- (2) Shri Daya Krishan.
- (3) Chaudhri Partap Singh (Daulatpur).
- (4) Chaudhri Jaswant Singh Chauhan.
- (5) Dr. Malik Chand Gambhir.

58. Shrimati Lekhwati Jain, Deputy Speaker, was *Ex Officio* Chairman of the Committee.

59. The Committee consisting of the following five members was nominated by the Speaker (on the 12th August, 1969), at the commencement of the Session held in the month of August, 1969 :—

- (1) Shrimati Lekhwati Jain (Deputy Speaker).
- (2) Chaudhri Maru Singh.
- (3) Dr. Rameshwar Dass Gupta.
- (4) Shri Bhagwan Dass Sehgal.
- (5) Chaudhri Jeesukh.

60. Shrimati Lekhwati Jain, Deputy Speaker, was *Ex Officio* Chairman of the Committee.

61. The Committee consisting of the following five members was nominated by the Speaker (on the 13th February, 1970) at the commencement of the Session held in the month of February, 1970 :—

- (1) Shrimati Lekhwati Jain (Deputy Speaker).
- (2) Lala Balwant Rai Tayal.
- (3) Chaudhri Hem Raj Sehravat.
- (4) Shri Lal Singh.
- (5) Shrimati Shakuntla.

62. Shrimati Lekhwati Jain, Deputy Speaker was *Ex Officio* Chairman of the Committee.

63. The Committee did not hold any meeting during the period under Review.

Q.

end.

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